

8

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/76/2016  
NAME OF THE PETITIONER(S) : S. Pathmakumar  
NAME OF THE RESPONDENT(S) : P.K Enterprises Private Limited & 2 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. KANNAN P.T., ADVOCATE FOR RESPONDENT NO.3.  
FOR M/s. FOX MANDAL  
& ASSOCIATES.
2. NAVEEN KUMAR MURTHI R1 & R2  
FOR  
K. RAMASAMY
- (Signature)  
P. Naveen K

**ORDER**

Counsel for petitioner called but absent. Shri Naveen Kumar Murthi, counsel for R1 & R2 present. Shri P T Kannan, counsel for R3 present. Time extended at request for issuing a joint memo suggesting the names of Chartered Accountant as per the directions passed on 16.12.2016. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)